

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.01.2024

COURT OF REGISTRAR
(VIRTUAL MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6138 of 2023 in Restoration Application No. ___ of 2023 in Comp. App. (AT) (Ins.) No. 418 of 2021	Ramchandra Dallaram Choudhary Liquidator of Anil Nutrients Ltd. Vs. The Commissioner of State Tax (3) Gujarat & Anr.	Atul Sharma
2.	I.A. No. 6139 of 2023 in Competition App. (AT) No. ___ of 2024	Dr. Supratik Sanatani & Anr. Vs. Competition Commission of India & Ors.	Dr. Supratik Sanatani- in-person
3.	I.A. No. 6148 of 2023 in Comp. App. (AT) (Ins.) No. ___ of 2024	Sukhinder Singh & Anr. Vs. Sumat Kumar Gupta & Ors.	Karan Dewan
4.	I.A. No. 6153 of 2023 in Comp. App. (AT) No. ___ of 2024	Cressanda Solutions Pvt. Ltd. Vs. The Registrar of Companies, West Bengal & Ors.	Ayan Rai
5.	I.A. No. 6155 of 2023 in Comp. App. (AT) (Ins.) No. ___ of 2024	Union Bank of India Vs. Sanatanu Brahma & Anr.	Samarendra Kumar
6.	I.A. No. 6165 of 2023 in Comp. App. (AT) (Ins.) No. ___ of 2024	The Best Towers Pvt. Ltd. Vs. The Reliance Communications Ltd. & Ors.	Karan Verma
7.	I.A. No. 6166 of 2023 in Comp. App. (AT) (Ins.) No. ___ of 2024	Arpan Maheshkumar Shah RP, Omshri Devprocon Ltd. Vs. Committee of Creditors Omshri Devprocon Ltd. & Anr,	Kinshuk Chatterjee
8.	I.A. No. 6167 of 2023 in Comp. App. (AT) (Ins.) No. ___ of 2024	Marine Solutions Distributions and Services Pvt. Ltd. Vs. Suraksha Asset Reconstruction Ltd. & Ors.	Bhavya Sethi

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